



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
49	I.A.(Civil)/1803/2023 FIXED in WA/6339/2023	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM
	WITH WA/6339/2023 (Filing Number)	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS. B	MR. I H SAIKIA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
50	WA/439/2023 FIXED	M/S LAXMI NARAYAN PACKAGING INDUSTRIES AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, NHAI MR. R BORPUJARI, SC, REVENUE DEPARTMENT
51	WA/49/2024 B/O	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
52	WP(C)/767/2024 B/O	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. D K BAGCHI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
53	WA/415/2023 CAVT. NO.12452/023, FIXED	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MISHRA MR. I H SAIKIA MR B PRASAD MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	MR. S K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU. FOR CAVEATOR
HEARING				
54	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
55	WA/462/2023 FIXED	SONGEET DAIMARI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
56	WITH WA/443/2023	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, SEC. EDU.
57	WITH WA/447/2023	ANJAN KUMAR BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
58	WITH WA/459/2023	ANIMA DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
59	WA/36/2024 FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	WP(C)/6365/2023 B/O	BAHARUL ISLAM AND 4 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SC, APDCL
WITH				
16	WP(C)/5649/2023	RINKU BORDOLOI AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SC, APDCL
ORDERS				
17	WP(C)/5525/2023 B/O	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/8184/2019 FIXED, WITH LCR	AJIRAN NESSA @ AJERAN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/291/2024 FIXED, WITH LCR	BAHARUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
17	WP(C)/1639/2017 FIXED	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/5728/2020 BY SLIP, WITH LCR	MOZIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
25	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
<u>ADMISSION</u>				
26	WP(C)/6053/2023 CONNECTED WITH ITEM NO. 18 OF THE DAILY CAUSE LIST	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
<u>ORDERS</u>				
27	WP(C)/641/2024 BY SLIP	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM
28	WP(C)/662/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH	GA, ASSAM
<u>HEARING</u>				
29	WP(C)/5977/2022 B/O	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
13	WITH Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
14	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
15	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

16	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
17	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
18	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
19	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
20	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
21	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
22	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
23	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
24	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/4476/2023 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
22	WP(C)/6296/2023 FIXED	SHAHIDUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 15/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
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12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
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22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

46	I.A.(Civil)/417/2024 (CONNECTED WITH ITEM NO. 21 IN THE DAILY LIST), B/O in WP(C)/8824/2018	MRS. KARABI BURAGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
47	I.A.(Civil)/420/2024 (CONNECTED WITH ITEM NO. 20 IN THE DAILY LIST), B/O in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

ITEM NO. 49 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./424/2024 B/O	DHIRAJ PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
ADMISSION				
55	Crl.Rev.P./439/2022 WITH LCR 4 FILES, B/O	ROHIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
WITH				
	I.A.(Crl.)/241/2023 in Crl.Rev.P./439/2022	LUKMAN HIKIM, Versus ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY	MR. M U MONDAL PP, ASSAM
56	Crl.Rev.P./36/2024 B/O	MD. FARUK ALI Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./93/2024 FIXED	KUNAL BAHADUR @ KUNAL MARAK Versus THE STATE OF ASSAM	MS A KALITA	PP, ASSAM
BAIL HEARING				
58	AB/166/2024 FIXED	LUNA DEKA Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
ORDERS				
59	Crl.Pet./677/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN MS. J BARMAN T TIMUNGPI	PP, ASSAM
60	Crl.Rev.P./573/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MRS H CHAKRABORTY MR B SINHA	
61	I.A.(Crl.)/144/2024 BA 19/2020(D/O), B/O in Bail Appln./19/2024	GOLOK ROY @ SOILEN @ KOLOK Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH

ITEM NO. 6 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	AB/303/2024 B/O	LULU HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
ADMISSION				
49	Crl.Pet./101/2024 FIXED	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./251/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
51	Bail Appln./399/2024 FIXED	DEEP GUPTA Versus THE STATE OF ASSAM	MR T THAKURIA MR. S BORTHAKUR	PP, ASSAM
BAIL HEARING				
52	AB/1913/2023 FIXED	MURTAZA ADIL Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
53	AB/4325/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
54	AB/159/2024 FIXED	JAANAK RAY @ JANAK CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MS. S. CHANDA	PP, ASSAM

55	AB/162/2024 FIXED	KHALIKUZZAMAN LASKAR @ KHALIQUE JAMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
56	AB/186/2024 FIXED	ASMA KHATUN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
57	AB/191/2024 FIXED	ADAM ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM

ORDERS

58	Crl.A./416/2023 O Y 4 M 19 D : (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), LCR 3 FILES, FIXED	MD. ZANAB KHAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	B SARMA, SPL PP WILDLIFE FOREST ASSAM
	WITH I.A.(Crl.)/1105/2023 in Crl.A./416/2023	MD. ZANAB KHAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
59	Crl.A./417/2023 O Y 4 M 19 D :	MD. HABIBUR RAHMAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
	WITH I.A.(Crl.)/1107/2023 in Crl.A./417/2023	MD. HABIBUR RAHMAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/5220/2021 AT 2:00 PM	MANABEDRA KUMAR SARMA Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. U K NAIR MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR S KHOUND (R-1) MS. N BORAH (R-1)
	WITH I.A.(Civil)/1949/2023 in WP(C)/5220/2021	BOARD OF CONTROL FOR CRICKET IN INDIA Versus MANABEDRA KUMAR SARMA AND 3 ORS.	MR S KHOUND	MR. M P SARMA
19	WITH WP(C)/3891/2020	M/S BANKA CONSTRUCTIONS Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR S KHOUND MS. N BORAH SC, ASSAM CRICKET ASSOCIATION
	WITH I.A.(Civil)/1948/2023 in WP(C)/3891/2020	BOARD OF CONTROL FOR CRICKET IN INDIA AND 3 ORS. Versus M/S BANKA CONSTRUCTIONS AND 3 ORS.	MR S KHOUND	MR P J DUTTA
20	WITH WP(C)/4834/2020	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA

TOP OF THE LIST

21	WP(C)/6909/2015 FIXED	M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
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MOTION

22	WP(C)/7547/2023 FIXED	UNION COOPERTIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM MR. S K TALUKDAR
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ADMISSION

23	WP(C)/3870/2016 FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p- 3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P- 1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
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24	WP(C)/903/2018 FIXED	MOSTAB ALI @ MOSTAB ALI SHEIKH AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR A RASHID	MR P S DEKA (SC, REVENUE DEPARTMENT) MR R BORPUJARI (SC, FINANCE DEPARTMENT) MR. B GOGOI (SC, FINANCE) MR. D. NATH, SR. GOVT.ADVOCATE,ASSAM. ASSTT.S.G.I. MR DEBOJIT SAIKIA, SC, FINANCE. MR P K D CHOUDHURY, CGC.
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WITH

[I.A.\(Civil\)/415/2024](#)
in WP(C)/903/2018

MOSTAB ALI @ MOSTAB ALI SHEIK Versus UNION OF INDIA AND 10 ORS	MR. M HUSSAIN	MR P S DEKA (SC, REVENUE DEPARTMENT) MR R BORPUJARI (SC, FINANCE DEPARTMENT) MR. B GOGOI (SC, FINANCE) MR. D. NATH, SR. GOVT.ADVOCATE,ASSAM. MR P K D CHOUDHURY, CGC. MR DEBOJIT SAIKIA, SC, FINANCE.
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ORDERS

25	WP(C)/5063/2017 B/O	CHITESWAR MORAN Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS.	MR.J P KACHARI MR.L K BORAH	MR.D K SARMAH(R-1) MS.A TALUKDARR-1 SC, IOC
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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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[For Thursday,15th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
34	WP(C)/7000/2017 FIXED	DEEPAK LALA Versus THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
35	WP(C)/9305/2019 FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50-58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50-58, R60) SC, FINANCE
36	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
ORDERS				
37	I.A.(Civil)/392/2024 B/O in WP(C)/5354/2020 WITH WP(C)/5354/2020	LUT AHMED BARBHUIYA, Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
		LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
HEARING				
38	WP(C)/3538/2018 FIXED	BISWAJIT MAHATO Versus THE UNION OF INDIA AND 4 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	MR. R K D CHOUDHURY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
53	Bail Appln./4149/2023 (AT 2:00 PM)	DHIRENDRA KR CHOUDHURY Versus THE STATE OF ASSAM	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
<u>WITHDRAWAL</u>				
54	Bail Appln./4110/2023 B/O	GULENUR ISLAM @DHAN ALI AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
55	WITH Bail Appln./4416/2023	FIRDUS ALAM AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED	PP, ASSAM
<u>MOTION</u>				
56	Crl.Pet./162/2024 B/O	MAUSOM BHUJEL Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM
57	Crl.Pet./163/2024 B/O	MAUSOM BHUJEL Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM
58	Crl.Pet./171/2024 B/O	SON KALITA Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
<u>HEARING</u>				
59	Crl.Rev.P./365/2023 WITH LCR 5 FILES, B/O	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	WP(C)/2504/2020 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	MR. A GANGULY, (R-6) MR T CHHETRI, (R-6) SC, SEC. EDU.
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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
63 WP(C)/3906/2012 FIXED	SANKAR SAHU Versus THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI MS.C SARMA	SC, A S E B
64 WP(C)/4268/2012 FIXED	JAKIR HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and ORS.	MR.U DUTTA MR.B D BORAH	MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
MOTION			
65 WP(C)/760/2024 B/O	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	SC, HEALTH
ADMISSION			
66 WP(C)/3285/2021 FIXED	BABUL BORAH Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. R PHUKAN (R-6) MR. P TALUKDAR (R7)
67 WP(C)/4298/2023 FIXED	ABUL KASHEM SHEIKH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU SC, SSA
ORDERS			
68 WP(C)/2434/2023 FIXED	DEBANGSHU KR. BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HIGHER EDU SC, FINANCE

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